

Annexure-8

Name of the corporate debtor:

Sreesai Trading India Private Limited

Date of commencement of CIRP:

22-07-2022 (Order
intimated on

List of creditors as on:

16-08-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	M/s Sha Kantilal Jayantilal			18,15,234	18,15,234	Unsecured			No	-						Amount Provisionally considered based on the CIRP initiation order and the data provided by SBoD.
	TOTAL			18,15,234	18,15,234											

* The IRP has not received the claim M/s Sha Kantilal Jayantilal, the Applicant of Section 9 Application. After sending reminder emails the Interim Resolution Professional has therefore provisionally considered the claim for an amount of Rs. 18,15,234/- of the Operational Creditor based on the amount mentioned in the CIRP initiation order dated 22nd July 2022 passed by Hon'ble NCLT, Mumbai Bench and also as per the information provided by the Suspended Board of Directors. Further the IRP has also communicated the same to the Operational Creditor, however no response has been received to date.